



# The Orissa Gazette

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 Separate paging is given to this Part, in order that it may be filed as a separate compilation.

## PART III.

Regulations, Orders, Notifications, Rules, etc., issued by the Governor and by Heads of Departments.

### LAW AND COMMERCE DEPARTMENT.

#### NOTIFICATIONS.

*The 2nd June 1937.*

**No. 4849—1S-7/37-Com.**—The following draft of amendments which in exercise of the powers conferred by sections 19, 52 and 67 of the Inland Steam Vessels Act, 1917 (I of 1917), the Government of Orissa propose to make in the rules which were promulgated with the notification no. 2057—VIS-1-Com., dated the 1st May 1935, of the late Government of Bihar and Orissa and are in force in the areas transferred from the late Bihar and Orissa Province to the Province of Orissa are hereby published as required by section 74 of the said Act for the information of persons likely to be affected thereby, and notice is hereby given that the said draft will be taken into consideration on or after the 30th June 1937.

2. Any objections or suggestions which may be received by the undersigned from any persons with respect to the said draft on or before the date specified above will be duly considered by the Government of Orissa.

#### DRAFT AMENDMENTS.

(a) Rule 1—

(i) For clause (2) the following shall be substituted:—

“(2) ‘Certifying Officer’ means the Secretary to the Government of Orissa in the Law and Commerce Department who shall sign certificates of survey on behalf of the Government but if the function of granting such certificates is delegated to any officer by notification under sub-section (4) of section 9 of the Act the expression ‘certifying officer’ shall mean that officer.”

(ii) For the words “Government of Bihar and Orissa” in clause (5) the words “Government of Orissa” shall be substituted.

(iii) For the words "local Government" in clause (8) the words "Provincial Government" shall be substituted.

(b) For sub-rules (1) and (2) of rule 2 the following shall be substituted:—

"(1) Every application for the survey of an inland steam or motor vessel shall be made in Form 1 to the Chief Surveyor of Inland Steam Vessels, Orissa, P. O. Kusunda, district Manbhum, at least fifteen clear days before the day on which it is desired that the survey shall take place, stating the date on which the vessel will be ready for survey, and such application shall be accompanied by a duplicate chalan showing that the fees prescribed in the rules have been paid into the treasury.

"(2) Upon receipt of such an application the Chief Surveyor shall depute a surveyor to undertake the survey, and the surveyor shall at least seven days before the date fixed by him, send a notice in Form 2 to the applicant informing him of the date and hour at which the survey shall be commenced and of the action which the applicant is required to take to prepare the vessel for survey".

(c) Rule 5.—For all the words occurring after the word "make" in the fourth line, the words "an accurate copy of both which shall be sent to the Chief Surveyor" shall be substituted.

(d) Rule 9.—For the words "local Government" the words "Provincial Government" shall be substituted.

(e) Proviso to Rule 10(3).—For the words "local Government" the words "Chief Surveyor" shall be substituted.

(f) The following shall be inserted as rule 12(1) and the existing rule 12 shall be renumbered as sub-rule (2):—

"12(1) All sums realised as fees and costs under the Act or under these rules shall be paid into a treasury by means of chalans and credited to the Government of Bihar under the head "XXXVI—Miscellaneous Departments—Provincial—Fees for the inspection of Steam Boilers—(b) Fees for the survey of steam vessels".

(g) Rule 16.—For the words "the owner or master has produced before him a treasury chalan showing" in lines 1-3 the words "he is satisfied" shall be substituted.

(h) Rules 17 and 18 shall be omitted.

(i) Rule 19.—For the words "into the Government Treasury" in the last sentence the following shall be substituted, namely:— "into a treasury and credited to the Government of Bihar in the manner prescribed in rule 12(1)".

(j) Rule 20.—The following shall be substituted for the existing rule:—

"All ordinary correspondence relating to a particular survey of an inland steam vessel may be addressed to the Surveyor who made the survey".

(k) The following shall be inserted as new rule 23:—

"23. The Chief surveyor shall be the Controlling or countersigning authority in respect of all contingent bills and of travelling allowance bills of officers subordinate to him."

#### Forms and Tables.

(l) First Schedule.—The last entry, viz.—

"Form 12—surveyor's bill for fees" shall be omitted from the list of forms.

(m) Form no. 1—

(i) Para. (4).—For the word "original" the word "duplicate" shall be substituted.

(ii) Para. (5).—For the address "Surveyor of Inland steam vessels at" the address "Chief Surveyor of Inland Steam Vessels, Orissa, P. O. Kusunda, district Manbhum" shall be substituted.

(iii) For the words "three clear days' notice" occurring in the second footnote the words and figures "15 clear days' notice" shall be substituted.

(iv) The following shall be inserted at the bottom of Form I:—

"I hereby certify that I have received duplicate Treasury chalan no. \_\_\_\_\_ for Rs. \_\_\_\_\_ annas \_\_\_\_\_ pies \_\_\_\_\_ on account of the survey of vessel above named,

Dated at Kusunda.

This \_\_\_\_\_ day of \_\_\_\_\_ 19 \_\_\_\_\_

Accountant,  
Office of the Chief Surveyor of Inland Steam Vessels."

(n) Form no. 2—

(i) For the words "Government of Bihar and Orissa" in the top heading the words "Government of Orissa" shall be substituted.

(ii) The word "next" in the third line of paragraph 1 shall be omitted.

(o) Form no. 3—

(i) For the words "Government of Bihar and Orissa" wherever they occur in this form the words "Government of Orissa" shall be substituted.

(ii) The following shall be substituted for clause (vii) under item no. 31, and for clause (viii) under item no. 32:—

"That I am satisfied that the fees due have been paid into the treasury."

(p) For the words "Government of Bihar and Orissa" wherever they occur in Forms nos. 10A, 10B and 11 the words "Government of Orissa" shall be substituted.

(q) *Form no. 12.*—The whole form shall be omitted.

(r) Column 3 of the table in the *second schedule* shall be omitted.

*The 2nd June 1937.*

**No. 4859-Com.**—In exercise of the powers conferred by sub-section (2) of section 248 of the Indian Companies Act, 1913, read with sub-paragraph (2) of paragraph 8 of the India and Burma (Transitory Provisions) Order, 1937, the Government of Orissa are pleased to cancel the notification issued by the Government of Madras, no. 267, dated the 26th March 1914, in so far as it relates to the appointment of the District Registrar of Ganjam as Assistant Registrar of Joint Stock Companies within the district to which his jurisdiction as District Registrar extends.

*The 5th June 1937.*

**No. 4963—JIP-35-Com.**—In exercise of the power conferred by sub-section (1) (k) of section 6 of the Indian Ports Act, 1908 (XV of 1908), and section 79 of the Sea Customs Act, 1878 (VIII of 1878), and in supersession of all previous rules on the subject the Government of Orissa are pleased to make the following rules for the licensing and registration of cargo boats:—

#### RULES

1. In these rules, unless there is anything repugnant in the subject or context—

- Definition.
- (a) "Conservator" means the Port Officer of the Orissa Ports.
- (b) "Port" means the Dhamra (Chandbali) port, the limits of which are defined in notification no. 1652--IVP-12-Com, dated the 9th June 1931.
- (c) "Harbour limits" means that portion of the Baitarani river which is included between the telegraph line crossing the river 1 mile above Guire Point and the tide gauge in Harripur Reach situated 1½ miles below "Love Point".

2. In these rules cargo boat includes the following two classes:—

Definition.

*Class I.*—Barges or flats constructed of iron or wood, ship shape and with straight keel.

*Class II.*—Open country boats usually called Malangees or Patlas or Kathuas.

3. (1) No cargo boat shall ply, whether for hire or not, or Licensing of cargo boat. whether regularly or occasionally, within or partly within and partly without the limits of the port of Dhamra (Chandbali)—

(a) unless it has been granted a licence in the form prescribed in Appendix V to the rules and been registered by the Conservator and such licence is still in force;

(b) unless the letter "D" followed by the number specified in the licence is painted on both sides of the boat in white figures not less than twelve inches in length

(2) No number or mark of any kind shall be painted or affixed on any cargo boat in proximity to the number of the licence.

4. (1) Every application for the licensing, and registration of, a class I cargo boat shall Application for the licensing and registration of cargo boats. be made in writing to the Conservator and

shall be signed by the owner, and shall state the residence of the owner, the name of the tindal in charge, the number of the crew and the description and tonnage of the boat. If the residence of the owner is not in the port, the name and residence of an agent in the port, duly authorized to act for him as regards the licensing and registration of the boat, shall be stated by the owner. If the cargo boat has been previously licensed its previous number shall be stated.

(2) The applicant shall produce the cargo boat at such time and place as the Conservator shall direct.

5. No licence shall be granted in respect of any cargo boat until such boat has been surveyed by the Conservator or an officer acting on his behalf and he has satisfied himself that the following conditions are fulfilled, namely:—

- (a) that the cargo boat is in good order and is suitable for the conveyance of cargo within or partly within and partly without the port limits;
- (b) that the tonnage of such boat is ascertained in the manner prescribed in Appendix II to these rules;
- (c) that the number of the crew required for safe navigation of such boat is according to the scale prescribed in Appendix I to these rules;
- (d) that such boat is provided with adequate appliances for the pumping or bailing out or otherwise getting rid of bilge water and with serviceable ground tackle and other equipment necessary for safe navigation;

(e) that, in the case of class I cargo boats,

(i) the freeboard of the boat when fully loaded is ascertained in the manner prescribed in Appendix III to these rules;

(ii) the boat is fitted with a caboose or fireplace in a suitable position.

6. If the conditions enumerated in rule 5 are satisfied, and on issue of licence for cargo boat. payment of fees in accordance with the schedules of charges prescribed in Appendix IV to these rules the Conservator shall—

(a) issue to the owner a licence in duplicate, which shall contain the particulars of the cargo boat and the name of the tindal in charge, and shall otherwise be in the form prescribed in Appendix V to these rules:

In case of class II cargo boats licences need only be issued in original.

(b) cause the necessary particulars relating to the boat to be entered in the register of cargo boats;

(c) cause to be painted, on both sides of the cargo boat, the number assigned by the licence to such boat preceded by the letter "D" in white figures not less than 12 inches in length;

(d) in the case of class I cargo boats cause to be cut in the middle of the boat a conspicuous mark indicating the freeboard or the greatest depth to which she may be immersed when loaded.

7. Every licence granted in respect of any cargo boat under these rules, shall, unless cancelled or suspended, continue in force for one year only from date of licence.

8. (1) Application for the renewal of a licence for a class I cargo boat shall be made by the owner or his agent in writing to the Conservator. The Conservator may at his discretion before renewing the licence require the cargo boat to be produced for examination, and if he is of opinion that the vessel satisfies the conditions specified in rule 5 shall grant a renewed licence for which a fee shall be payable in accordance with the scale prescribed by Appendix IV to these rules.

(2) Application for the renewal of a licence or a class II cargo boat shall be made in person by the owner or manjhi of the boat.

(3) If the owner, agent or manjhi fails to make application for the renewal of the licence for the cargo boat within two months from the date of expiry of the old licence he shall be charged licence fees at double rate.

9. Every licensed cargo boat when plying shall have its licence on board and the licence shall be produced when required by any Port Official and shall be delivered up (in duplicate in case of class I boats) on the expiration or other determination of the licence.

10. If the manjhis of a cargo boat fail to produce their licence as aforesaid the boat may be treated as an unlicensed boat unless satisfactory explanation is given to the Conservator of the Port or in his absence to the Customs Officer at the station.

11. (1) When the ownership of a cargo boat is transferred the cargo boat shall not ply within or partly within and partly without the port after such a transfer, unless or until the licence has been registered in the name of the transferee.

(2) Application for the transfer of the licence shall be made by the transferee in writing to the Conservator and the licence shall be reissued, with the necessary corrections on payment of a fee in accordance with the scale prescribed in Appendix IV to these rules.

3. In the case of class I cargo boats—

(a) when the tindal of the boat is changed, the cargo boat shall not ply within or partly within and partly without the port unless or until the necessary corrections have been made on the licence held by the owner and the tindal and in the register maintained by the Conservator;

(b) application for the change of the tindal's name on the licence shall be made by the owner or the tindal in writing to the Conservator and the licence shall be reissued after the necessary corrections, on payment of the fee prescribed in Appendix IV to these rules.

12. If during the continuance of a licence the number of a licensed cargo boat becomes so defaced as to be illegible, the Conservator shall cause a fresh number to be painted, for which a fee shall be payable in accordance with the scale prescribed by Appendix IV to these rules.

13. If the Conservator is satisfied that a licensed cargo boat has become defective in any of the matters referred to in clauses (a), (b), (c) and (d) of rule 5, he may order the owner or his agent to remedy such defects; and thereupon such cargo boat shall cease to ply until such defects have been remedied.

14. The Conservator may at any time revoke the licence granted in respect of any cargo boat if he is satisfied that such boat is unseaworthy or unserviceable.

15. The Conservator may at any time suspend or cancel a licence for a breach by the owner of a cargo boat or the tindal in charge thereof of any of these rules, or of any other rules for the time being in force relating or applicable to cargo boats, or if the cargo boat has in his opinion become unfit for the conveyance of cargo.

16. If any subsisting licence granted in respect of a cargo boat is lost, the Conservator shall, on the application of the owner or agent of such boat, issue a duplicate of the original licence for which a fee shall be payable in accordance with the scale prescribed by Appendix IV to these rules.

17. The owner or his agent or the tindal in charge of any licensed cargo boat shall not permit such boat to be loaded so as to submerge the mark indicating the load water line and not to ply without the prescribed number of crews. He shall not permit such boat to ply unless it is provided at all times with the number of crew on board in accordance with the scale prescribed by Appendix I to these rules.

18. Cargo boats when underway within the port shall be either under sails or oars or in tow of a steamer, in such a manner as to enable them to be kept clear of moving vessels.

19. Whenever any accident causing serious hurt to any person or material damage to any property occurs on board of, or by means of, any cargo boat, the tindal in charge shall at once proceed to the nearest police-station and report the circumstances connected with accident to the officer in charge. If the accident occurs in the port he shall inform the Conservator also.

20. All bilge water shall be pumped or baled out or otherwise got rid of from a cargo boat at least once a day.

21. Any cargo boat may at any reasonable time be inspected by the Conservator or any officer appointed on his behalf for the purpose of seeing that the provisions of these rules are duly observed.

22. The Conservator shall maintain a register of cargo boats and every owner or agent of a licensed boat.

23. In the above rules, *Class I cargo boats* shall be subject to licence to ply within, or partly within and partly without, the port limits of Dhamra (Chandbali), and *Class II Boats* shall be subject only to licence when plying within, or partly within and partly without, the Harbour Limits of the Port of Dhamra (Chandbali) as defined in rule 1 (c) of these rules.

#### APPENDIX I.

SCALE SHOWING PRESCRIBED NUMBER OF CREW [VIDE RULES 5 (c) AND 17].

*Class I—Square built, open or decked.*

For a boat not more than 15 tons burden, 5 men including Manjhi.

Above 15 tons but not exceeding 20 tons, 6 men including Manjhi.

Above 20 tons but not exceeding 25 tons, 7 men including Manjhi.

Above 25 tons but not exceeding 30 tons, 8 men including Manjhi.

Above 30 tons but not exceeding 35 tons, 9 men including Manjhi.

Above 35 tons but not exceeding 40 tons, 10 men including Manjhi.

Above 40 tons, 11 men including Manjhi.

*Class II—Malangee, Patla or Kathua Boats.*

For a boat more than 15 tons burden, 4 men including Manjhi.

Above 15 tons but not exceeding 20 tons, 5 men including Manjhi.

Above 20 tons but not exceeding 30 tons, 6 men including Manjhi.

Above 30 tons but not exceeding 35 tons, 7 men including Manjhi.

Above 35 tons, 7 men including Manjhi.

(a) Provided that when cargo boats are in tow of steam or motor tugs half the above crew shall be considered sufficient.

(b) Provided also that when cargo boats are laid up there shall be in charge of them sufficient crew to look after their ground tackle.

The Conservator's decision in this matter shall be final.

#### APPENDIX II.

##### FORMULA FOR ASCERTAINING TONNAGE OF CARGO-BOATS [VIDE RULE 5 (b)].

###### Class I.

For square built open cargo boats which are of ship shape and with straight keel moved by oars or sails or towed.

Length—Measure the length from inside of stem to inside of stern post.

Breadth—Breadth measurement for finding the tonnage should be inside measurement at the broadest part from skin to skin.

Depth—Measure the depth from the top of main deck beam amidships to upper side of floor ceiling plank.

Multiply the length, breadth and depth together and the product by 0.009. The result will be the tonnage. In the case of cargo boats registered in the United Kingdom the gross tonnage as registered will be accepted for the purpose of these rules; in the case of specially constructed boats where it can be shown that the measurements made according to the above formula are inaccurate, special surveys may be held.

In the case of class II boats the product of length, breadth and depth is to be multiplied by .0064.

The foregoing formula shall be used in measuring boats and flats of Class I, up to a burden of 50 tons, but the measurement of boats or flats of that class exceeding 50 tons shall be made under the Merchant Shipping Act, provided that the Conservator may measure boats or flats of Class I of any size under the Merchant Shipping Act, when the owners show that the measurements made according to the above formula are inaccurate or oppressive.

#### APPENDIX III.

##### SCALE FOR ASCERTAINING FREE-BOARD OF CARGO-BOATS.

[Vide Rule 5 (e).]

The free-board of any square built open or decked cargo boat which is ordinarily moved by oars or sails shall be determined according to the following scale:—

Length of boat—30 feet. Free-board amidship—1 foot and 9 inches.

For any additional foot or part thereof an additional one fourth inch.

For the purpose of the above scale, boats shall be measured from the afterside of the stem post to the foreside of the stern post. The free-board of any iron flat or other decked cargo boat which is never moved except under tow by a steam vessel shall be not less than two inches for every foot of the boat's depth with a minimum of 18 inches in the case of any boat over 50 tons.

#### APPENDIX IV.

##### SCALE OF CHARGES (VIDE RULES 6, 8, 11, 12 AND 16).

	Rs.	a.	p.	
1. For surveying, registering providing with a number, issuing or renewing licences to cargo boats.	0	4	0	per ton with a minimum charge of rupee one per boat.
2. Change of Tindal's name on licence in the case of class I cargo boats.	0	8	0	"
3. Transfer of ownership and licence	1	0	0	"
4. Issue of duplicate licence	1	0	0	"
5. Repainting the defaced or illegible number.	0	4	0	"

#### APPENDIX V.

##### LICENCE OF CARGO BOATS (VIDE RULE 3).

1. Serial no. of boat for the year 19
2. Date of issue of licence.
3. Name and address of the owner of the boat.
4. Name and address of the Tindal or Sukani of boat.
5. Description and class of boat.
6. Gross tonnage of boat.
7. Number of oars.
8. Number of crews.
9. Appliances provided for pumping or bailing out bilge water.
10. Free-board.
11. Date of expiry of licence.
12. Amount of licence money paid.

CHANDBALI CUSTOM OFFICE :

The.....19

Collector of Customs.

N.B.—This licence must be kept in the boat and produced on demand.

ନୌକା ଲାଭସେନା ।

- ୧ । ସନ ୧୧ ସାଲ ବାବଦ ନୌକା ଉତ୍ତର ନମ୍ବର ।
- ୨ । ଲାଭସେନା ବ୍ୟୟବିଧାନ ତାଲିକା ।
- ୩ । ନୌକା ଉତ୍ତର ନାମ ଓ ବାସ୍ତବ୍ୟ ।
- ୪ । ନୌକା ଉତ୍ତର ବା ସୁଧାନିକ ନାମ ଓ ବାସ୍ତବ୍ୟ ।
- ୫ । ନୌକା ଉତ୍ତର ଓ ବାସ୍ତବ୍ୟ ।
- ୬ । ନୌକାରେ ବୋଧ୍ୟ ଉତ୍ତର ପଲମ, ଶ ।
- ୭ । ଦାଣ୍ଡର ସଂଖ୍ୟା ।
- ୮ । ଦାଣ୍ଡ ମାଧ୍ୟମ ସଂଖ୍ୟା ।
- ୯ । ନୌକାରେ କଳ ପ୍ରବେଶ କଲେ ତାହା ବାହାର ବାହାରି ଯିବୁ ପଛ କ ?
- ୧୦ । ମୁକ୍ତ ଗୋଦାଣ୍ଡ ।
- ୧୧ । ଲାଭସେନା ଶେଷ ହେବା ତାଲିକା ।
- ୧୨ । ଉତ୍ତର ଲାଭସେନା ଫର୍ମ ।
  - ରାଜ୍ୟର କୃଷି ଉତ୍ତର,
  - .....'୧

କୃଷି କଲେକ୍ଟର ।

ମାଧ୍ୟମ ଏହି ଲାଭସେନାକୁ ସମ୍ବନ୍ଧରେ ନୌକାରେ ରଖିବେ ଏବଂ ଉତ୍ତର ମାତ୍ର ଦର୍ଶାଇବେ ।

By order of the Governor,  
C. G. NAIR,  
Secretary to Government.

OFFICE OF THE REVENUE COMMISSIONER.

NOTIFICATION.

The 7th June 1937.

No. 4158-R.—The price list of staple food crops in local areas of the following coastal districts of the province of Orissa prepared under section 46 of the Orissa Tenancy Act, 1913 (Bihar and Orissa Act II of 1913), for the period from 1st January to 31st March 1937, are published for general information in accordance with the provisions of that section.

District.	Local area.	Marts at which prices were taken.	Staple food crop or crops.	Market days for the preparation of price lists.	Quantities per rupee in seers of 80 tolas Company's weight.							
					January.		February.		March.		Average price for the quarter ending 31st March 1937.	
1	2	3	4	5	6	7	8	9				
Cuttack	Sadr subdivision	Cuttack town	Rice	First Sunday of each month.	Sr. 15	Ch. 12	Sr. 15	Ch. 12	Sr. 14	Ch. 7	Sr. 15	Ch. 5
		Charchika hat	Do.	First market day of each month.	19	11	19	6	19	6	18	13
	Jajpur subdivision	Jajpur town	Do.	First Sunday of each month.	17	1	17	1	17	1	17	1
	Kendrapara sub-division.	Kendrapara town	Do.	Ditto	17	1	17	1	17	1	17	1
Balasore	Sadr subdivision	Balasore	Do.	First Saturday of every month.	17	0	17	0	16	0	16	11
		Bhadrak sub-division.	Bhadrak	Do.	First Wednesday of every month.	20	0	19	0	19	0	19
		Chandbali	Do.	First Thursday of every month.	21	0	21	0	21	0	21	0
Puri	Sadr subdivision	Puri	Do.	The 5th of every month.	14	10	14	12	13	12	14	6
		Banamallpur	Do.	First hat day of the month.	15	5	15	5	15	5	15	5
	Khurda sub-division	Khurda	Do.	The 5th of every month.	18	11	18	11	17	1	18	2

J. R. DAIN,  
Revenue Commissioner.

## ORISSA COUNCIL OF MEDICAL REGISTRATION.

## NOTIFICATION.

*The 7th June 1937.*

**No. 383 A-M.**—In accordance with rule (1) of the rules made by the Orissa Council of Medical Registration under sub-section 1 of section 22 of the Orissa Medical Regulation (Regulation no. II of 1936) the first medical list containing the names of all medical practitioners registered under section 11 of the said Regulation is hereby published for the information of all concerned.

By order,

SADHU CHARAN SAHU,

*Registrar, Orissa Council of Medical  
Registration.*



## The first medical list of all the medical practitioners registered under section 11 of the Orissa Medical Regulation (Regulation II of 1936).

Serial no.	Name.	Date of registration.	Qualifications and titles and dates thereof.	Appointment and address.	Serial number as in the register of registered practitioners.
1	Abedeen, Muhammad Zainul ...	25th May 1937 ...	L.M.P. (Bihar and Orissa), 1930.	Private Practitioner, village Mulsingh, Jhankar, B. P. O. Kanakpur, Cuttack.	10
2	Abdul Hakim ...	Ditto ...	L.M.P. (Bihar and Orissa), 1920.	Medical Practitioner, Cuttack Pharmacy, Buxibazar, Cuttack.	2
3	Achey Oomen ...	Ditto ...	L.M.P. (Madras), 1923 ...	Sub-Assistant Surgeon, Baptist Mission Hospital, Berhampur, Ganjam.	15
4	Acharya, Brundaban ...	Ditto ...	L.M.P. (Bihar and Orissa), 1926.	Private Practitioner, Utkal Kalpathar dispensary, Cuttack.	5
5	Acharya, Braja Mohan ...	Ditto ...	L.M.P. (Bihar and Orissa), 1928.	Relieving Medical Officer, District Board, Cuttack.	3
6	Acharya, Atalbehari ...	Ditto ...	M.B. (Calcutta), 1921 ...	Chairman, Sadr Local Board, Balubazar, Cuttack.	6
7	Acharya, Surendra Narayan ...	Ditto ...	M.B. (Calcutta), 1920 ...	Assistant Surgeon, Government Headquarters Hospital, Berhampur, Ganjam.	7
8	Acharya, Iswari Prasad ...	Ditto ...	L.M.P. (Bihar and Orissa), 1935.	Sub-Assistant Surgeon, Ganjam ...	8

9	Acharya, Bhagabati Prasad ...	...	25th May 1937	...	L.M.P. (Bihar and Orissa), 1929.	Sub-Assistant Surgeon, Jharpara dispensary, P. O. Jharpara, Angul.	9
10	Acharya, Radha Nath ...	...	Ditto	...	L.M.P. (Bihar and Orissa), 1934.	Sub-Assistant Surgeon, Sadr Hospital, Balasore	11
11	Adams, Palaparthi ...	...	Ditto	...	L.M.P. (Madras), 1931 ...	Private Practitioner, Berhampur, Ganjam ...	19
12	Adhikary, Subhamoni ...	...	Ditto	...	H.A., Orissa Medical School, Cuttack, 1906.	Private Practitioner, Poytousahi, Cuttack ...	17
13	Ahmed, Jalal Uddin ...	...	Ditto	...	M.B. (Calcutta), 1926 ...	Civil Assistant Surgeon, Teacher, Orissa Medical School, Cuttack.	4
14	Alice, Muriel Fellows ...	...	Ditto	...	M.R.C.S. (England), 1918, L.R.C.P. (London), 1918, M.D. (London), 1922.	Missionary Christian Training College, Manglabag, Cuttack.	16
15	Anjad Ali Shaikh ...	...	Ditto	...	L.M.P. (Bihar and Orissa), 1930.	Assistant Health Officer, District Board, Cuttack, P. O. Kendrapara.	173
16	Alley, Susan Joymonic ...	...	Ditto	...	Lic., Ludhiana Medical School, 1914.	Maternity Supervisor in-charge and Child Welfare Centre, Tolanga Bazar, Cuttack.	18
17	Ali, Mobarak Shaikh ...	...	Ditto	...	H.A., Orissa Medical School, Cuttack, 1905.	Sub-Assistant Surgeon, Kolabira dispensary, district Sambalpur.	12
18	Ali, Olayat Syed ...	...	Ditto	...	L.M.P. (Bihar and Orissa), 1929.	Assistant Health Officer, Jaipore District Board, Cuttack.	14
19	Asadulla Shaik ...	...	3rd June 1937	...	L.M.P. (Bihar and Orissa), 1934.	Sub-Assistant Surgeon, Sadr Hospital, Balasore.	312
20	Miss Annie D'Cruz ...	...	25th May 1937	...	Lady Apothecary (Madras), 1914.	Woman Assistant Surgeon, Government Headquarters Hospital, Berhampur, Ganjam.	13
21	Bal, Ratnakar ...	...	Ditto	...	L.M.P. (Bihar and Orissa), 1919.	Medical Officer, Korai dispensary, P. O. Korai, Cuttack.	23
22	Banarjee, Baikuntha Nath ...	...	Ditto	...	H.A., Orissa Medical School, Cuttack, 1908.	Medical Practitioner, Poornabazar, Bhadrak, district Balasore.	304

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1.	2	3	4	5	6
23	Baurjee, Anil Chandra ...	25th May 1937 ...	L.M.P. (Bihar and Orissa), 1934.	Medical Officer, Government dispensary, Lakshmipur, Koraput.	24
24	Balakrishna Ayyar Venketraha ...	Ditto ...	Sub-Assistant Surgeon, Tanjore Medical School, 1911.	Sub-Assistant Surgeon, P. O. Gazalbadi, district Ganjam.	27
25	Basu, Sachindra Chandra ...	Ditto ...	M.B. (Calcutta), 1920 ...	Civil Assistant Surgeon, Russelkonda, Ganjam	30
26	Bapi Raju, Achanta ...	Ditto ...	L.M.P. (Madras), 1927 ...	Sub-Assistant Surgeon, P.W.D., Rayagada, Koraput.	31
27	Behara, Sashi Kanta ...	Ditto ...	L.M.P. (Bihar and Orissa), 1923.	Medical Officer, Niali dispensary, Cuttack ...	26
28	Behara, Jagannatha ...	Ditto ...	L.M.P. (Madras), 1932 ...	Sub-Assistant Surgeon, Government Hospital, Koraput.	25
29	Bhimarao Pakki ...	Ditto ...	L.M.P. (Madras), 1919 ...	Sub-Assistant Surgeon, District Jail, Berhampur, Ganjam.	21
30	Bhanja, Keshab Chandra ...	Ditto ...	L.M.P. (Bihar and Orissa), 1921.	Medical Officer, Raisungra dispensary, P.O. Sungra, via. Salepur, Cuttack.	32
31	Biswal, Brundban Chandra ...	Ditto ...	M.B., B.S. (Patna), 1935 ...	Private Practitioner, Kusida villages, P.O. Irda, Balasore.	20

32	Bose, Tapash Chandra	...	Ditto	...	L.M.F. (Bengal), 1920 ...	Sub-Assistant Surgeon, B.N. Ry. dispensary, Rupsa, Balasore.	299
33	Braganza Mary ...	...	Ditto	...	L.M.F. (Bengal), 1932 ...	Sadr Hospital, Sambalpur ...	29
34	Brahma Shivanarayan	...	Ditto	...	L.M.P. (Bihar and Orissa), 1919, L.T.M. (Bengal), 1930.	Medical Officer, Basta District Board dispensary, village Benapura, P.O. Muhamadnagar, Balasore.	28
35	Burdhan Motilal ...	...	Ditto	...	L.M.P. (Bihar and Orissa), 1926.	Sub-Assistant Surgeon, Government Hospital, Ramagiri-Udayagiri, Ganjam.	22
36	Chand, Annada Prasanna	...	Ditto	...	L.M.P. (Bihar and Orissa), 1926.	Demonstrator, Orissa Medical School, Cuttack	39
37	Chanda, Brajanandan	...	Ditto	...	L.M.P. (Bihar and Orissa), 1925.	Sub-Assistant Surgeon, Purusotampur, Ganjam	33
38	Chatterjee, Monomohan	...	Ditto	...	L.M.P., Orissa Medical School, 1914.	Medical Practitioner, Balasore ...	35
39	Chatterjee, Ratneswar	...	Ditto	...	L.M.S. (Calcutta), 1911 ...	Private Medical Practitioner, Kendrapara, Cuttack.	36
40	Chowdhury, Dhaniraj	...	Ditto	...	L.M.P., Orissa Medical School, 1915.	Sub-Assistant Surgeon, General Hospital, Cuttack.	37
41	Chowdhury, Santosh Kumar ...	...	Ditto	...	M. B. (Calcutta), 1922 ...	Civil Assistant Surgeon, Angul, Cuttack ...	38
42	Curran, Hubert Joseph	...	7th June 1937	...	M.B., Ch. B. (N.V.I.), 1924, D.T.M. and H. (London), 1935.	Civil Surgeon, Cuttack ...	316
43	Das, Susil Chandra	...	25th May 1937	...	L.M.P. (Bihar and Orissa), 1927.	Sunshat dispensary, Balasore ...	46
44	Das, Suresh Chandra	...	Ditto	...	L.M.P. (Bihar and Orissa), 1934.	Sunshat-Dwanpara, Balasore ...	48
45	Das, Narayan Prasad	...	Ditto	...	H.A., Orissa Medical School, Cuttack, 1907.	Sub-Assistant Surgeon, Bhubaneswar, Puri ...	49
46	Das, Jagannath ...	...	Ditto	...	M.B. (Calcutta), 1921, D.T.M. (Bengal), 1929.	Teacher, Orissa Medical School, Cuttack ...	51
47	Das, Narahari ...	...	Ditto	...	L.M.P. (Bihar and Orissa), 1935.	Village Lakshminarayapur, P.O. Bahugram, Cuttack.	52

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1	2	3	4	5	6
48	Das, Jagannadha Gado	25th May 1937	L.M.P. (Madras), 1923 ...	Medical Practitioner, Borhaupur, Ganjam ...	54
49	Das, Gajendra Narayan	Ditto	L.M.P. (Bihar and Orissa), 1924.	Soro District Board dispensary, Balasore ...	56
50	Das, Lokanath	Ditto	L.M.F. (Bougal), 1921 ...	Medical Officer, Dharmasala dispensary, District Board, Cuttack.	57
51	Das, Sitabath	Ditto	L.M.P. (Bihar and Orissa), 1929.	Sub-Assistant Surgeon, Maliah Reserve Duty, Balliguda, Ganjam.	58
52	Das, Devendra Prasad	Ditto	M.B. (Calcutta), 1926 ...	Civil Assistant Surgeon, Puri Pilgrim Hospital, Puri.	59
53	Das, Nilakantha ...	5th June 1937	L.M.P. (Bihar and Orissa), 1937.	Village Runkasinha, P. O. Angul, Cuttack ...	315
54	Das, Syam Sundar	3rd June 1937	H.A., Orissa Medical School, Cuttack.	Retired Sub-Assistant Surgeon, Khuntiasahi Lane, Puri.	313
55	Mrs. Das, Alice Elokeshi	25th May 1937	L.M. P. (Campbell Medical School), 1906.	Elo-Nibas, Peyton Sahi, Cuttack ...	60
56	Das, Subal Chandra	Ditto	M.B., B.S. (Patna), 1931	Civil Assistant Surgeon, Kendrapara, Cuttack.	62
57	Das, Pravakar	Ditto	H. A., Orissa Medical School, Cuttack, 1879.	Retired Sub-Assistant Surgeon, Sutahat, Cuttack.	65
58	Das, Ram Chandra	Ditto	L.M.P. (Bihar and Orissa), 1925.	Assistant School Medical Officer, Orissa, P. O. Chandinchouk, Cuttack.	66
59	Das, Sadhu Charan	Ditto	L.M.P. (C. P.), 1926 ...	Sub-Assistant Surgeon, Nimpura Mathurkati dispensary, Kharagpur, B.-N. Ry.	297

60	Das, Upendra Nath	...	...	Ditto	...	L.M.P. (U. P.), 1933	...	Rural Medical Practitioner, Gallery, P. O. Russellkonda, Ganjam.	64
61	Dash,arendra Nath	...	...	Ditto	...	L.M.P. (Bihar and Orissa), 1929.	...	Santi Pharmacy, P. O. Jaleswar, Balasore	300
62	Das Gupta, Bhabani Charan	...	...	29th May 1937	...	M.B. (Calcutta), 1922	...	Health Officer, District Board, Puri	309
63	De, Prafulla Chandra	...	...	25th May 1937	...	L. M.P. (Bihar and Orissa), 1929.	...	Private Practitioner, Allopathic Stores, P. O. Chandnichouk, Cuttack.	53
64	Dey, Parimal Chandra	...	...	Ditto	...	L.M.P. (Bihar and Orissa), 1934.	...	Sub-Assistant Surgeon, P. O. Phulbani, Orissa	55
65	De, Krishnalal Choudhury	...	...	Ditto	...	M.B. (Calcutta), 1925	...	Medical Practitioner, Station Feeder Road, Berhampur, Ganjam.	67
66	Dora, Lingaraj	...	...	Ditto	...	Lic. M.S., Orissa Medical School, Cuttack, 1893.	...	Sub-Assistant Surgeon, Khurda, Puri	47
67	Dora, Nila Kanth	...	...	Ditto	...	L.M.P. (Bihar and Orissa), 1936.	...	Sub-Assistant Surgeon, Headquarters Hospital, Berhampur, Ganjam.	50
68	Dubey, Shib Kumar	...	...	Ditto	...	M.B., B.S. (Patna), 1931	...	Assistant Surgeon, B.-N. Ry. Colliery, Talcher	61
69	Dwibedy, Adhiram	...	...	Ditto	...	L.M.P. (Bihar and Orissa), 1933.	...	Assistant Health Officer, District Board, P. O. Chandnichouk, Cuttack.	63
70	Dutt, Niladri	...	...	Ditto	...	L.M.P., Orissa Medical School, 1913.	...	Village Januganj, P. O. I hadrak, Balasore	45
71	Datta, Narayan Das	...	...	Ditto	...	M.B. (Cal.), 1918, D.T.M. (Bengal), 1930	...	Teacher, Orissa Medical School, Cuttack	44
72	Dutta, Amulyadhan	...	...	Ditto	...	L.M.P. (Bihar and Orissa), 1925.	...	Demonstrator, Orissa Medical School, Kazi-bazar, Cuttack.	43
73	Dutta, Panchu Gopal	...	...	Ditto	...	L.M.P. (Bihar and Orissa), 1933.	...	C/O Babu Sarat Chandra Dey, Khotbin Sahi, Cuttack.	42
74	Dutta, Jitendra Nath	...	...	Ditto	...	L.M.P. (Bihar and Orissa), 1936.	...	Village Januganj, P. O. Bhadrak, Balasore	41
75	Dutt, Anil Chandra	...	...	Ditto	...	L.M.P. (Bihar and Orissa), 1926.	...	Second Medical Officer, Sadr Hospital, Balasore.	40

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1	2	3	4	5	6
76	Dutta, Narmyan Das	25th May 1937	Final Examination, College of Physicians and Surgeons of India (Calcutta), 1909. L.M.P. (Bihar and Orissa), 1919.	Sub-Assistant Surgeon, B.-N. Ry., Bhadrak ...	296
77	Ganguli, Benoy Bhusan	Ditto	H. A., Orissa Medical School, Cuttack, 1906.	Banka Bazar, Bhadrak, Balasore	72
78	Ghosh, Priyanath	Ditto	L.M.S. (Calcutta), 1912 ...	Khariar dispensary, Sambalpur	71
79	Ghosh, Dharendra Mohan	Ditto	Lic. M.S., Orissa Medical School, 1896.	Civil Surgeon, Sambalpur	70
80	Ghose, Nagendra Nath	Ditto	M.B., B.S. (Patna), 1932 ...	V.L.M.S. Private Practitioner, Chandnichauk, Cuttack.	69
81	Ghose, Dhirendranath	Ditto	L.M.P. (Bihar and Orissa), 1935.	Civil Assistant Surgeon, Government Hospital, Koraput.	68
82	Ghose, Dhirendranath	Ditto	L.M.P., Orissa Medical School, Cuttack, 1915.	Medical Officer, Government dispensary, Daringabadi, Baliguda, Ganjam.	84
83	Ghose, Bishnu Charan	Ditto	L.M.F. (Bengal), 1926 ...	Medical Officer, Manijanga dispensary, Cuttack.	305
84	Goswami, Brajagopal	Ditto	M.B., Ch.B. (Edin.) 1921, D.T.M. & H. (London), 1921.	Medical Officer, the Hingir Rampur Coal Co., Ltd., P.O. Rampur Colliery, Sambalpur.	301
85	F. Gregory Helen	Ditto	Medical Superintendent, Baptist Mission Hospital, Berhampur, Gaujam.	Medical Superintendent, Baptist Mission Hospital, Berhampur, Gaujam.	73

86	(F.) Miss George Thankamma	...	Ditto	...	L.M.P. (Madras), 1934 ...	Health Visitor, Maternity and Child Welfare Centre, Berhampur, Ganjam.	74
87	Gurumurthy, Arabolu	...	Ditto	...	L.M.P. (Madras), 1928 ...	C/O A. Achiah Naidu Garu, Bhimarowpeta, Berhampur Ganjam.	75
88	Giri, Guruprasad	...	Ditto	...	L.M.P. (Bihar and Orissa), 1927.	Private Practitioner, Village Doula, P. O. Dahurda, Balasore.	174
89	Jagaty, Pitamber	...	Ditto	...	L.M.P. (Bihar and Orissa), 1927.	Medical Officer, Athgarh State, P. O. Alagarh	76
90	Jee, Haranath	...	Ditto	...	L.M.P. (Bihar and Orissa), 1925.	Demonstrator, Orissa Medical School, Cuttack	77
91	Jee, Bhupal	...	Ditto	...	L.M.P. (Bihar and Orissa), 1932.	Medical Practitioner, Puri	79
92	John Vivekavathy, K.	...	Ditto	...	L. M. P. (Madras), 1933	Sub-Assistant Surgeon, Baptist Mission Hospital, Berhampur, Ganjam.	78
93	Kameswar Rao, Durvasula	...	Ditto	...	M.B., B.S. (Andhra Madras), 1929.	Medical Practitioner, Jeypur, Koraput	87
94	Kanango, Chaitanya Charan	...	Ditto	...	L.M.P. (Bihar and Orissa), 1932.	Municipal Health Officer, P. O. Berhampur, Ganjam.	86
95	Kar, Basudeb	...	Ditto	...	L.M.P. (Bihar and Orissa), 1936.	Village Chayanpal, P. O. Kuanpal, Cuttack	80
96	Kar, Debakinandan	...	Ditto	...	L.M.P. (Bihar and Orissa), 1933.	P. O. Motiganj, Balasore	81
97	Kar, Biswanath	...	Ditto	...	L.M.P. (Bihar and Orissa), 1927.	Demonstrator, Orissa Medical School, Cuttack	82
98	Kar, Suryamoni	...	Ditto	...	L.M.P., (Bihar and Orissa), 1929.	General Hospital, Cuttack	83
99	Kar, Khatendranath	...	Ditto	...	L.M.P. (Bihar and Orissa), 1934.	Medical Officer, Government dispensary, Tumoribund, Ganjam.	306
100	Kesh, Krishna Mohan	...	Ditto	...	H.A. Orissa Medical School, Cuttack, 1905.	Sub-Assistant Surgeon, General Hospital, Cuttack	88

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1	2	3	4	5	9
101	Kamilla, Shankar Prasad	25th May 1937	H.A., Orissa Medical School, Cuttack, 1904.	Sub-Assistant Surgeon, Senior Grade, General Hospital, Cuttack.	89
102	Komilla, Gobinda Mohan	Ditto	L.M.P. (Bihar and Orissa), 1929.	Basudebpur dispensary, Balasore	90
103	Komilla, Shiva Prasad	Ditto	H.A., Orissa Medical School, Cuttack, 1908.	Sub-Assistant Surgeon, Phulbani Government Hospital, Ganjam.	302
104	Krishna Murty, Garimella	Ditto	L.M.P. (Madras), 1926	Sanitary Inspector, Berhampur Municipality, Ganjam.	85
105	Lakshmanan, Murkoth	Ditto	L.M.P. (Madras), 1920	Sub-Assistant Surgeon, Government Headquarters Hospital, Berhampur, Ganjam.	92
106	Lall, Hara Mohan	Ditto	H.A., Orissa Medical School, Cuttack, 1905.	Medical Officer, Marsaghai dispensary, Cuttack District Board, Cuttack.	91
107	Linga Raju Guntamukhala	Ditto	L.M.P. (Madras), 1915, ...	Medical Practitioner, Sree Dattabroya Vilas dispensary, Berhampur, Ganjam.	93
108	Mahalik, Karunakar	Ditto	M.B. (Calcutta), 1923	Health Officer, District Board, Cuttack	102
109	Mahanti Alekh Chandra	3rd June 1937	L.M.P. (Bihar and Orissa), 1937.	Village Aora, P. O. Bahukud, Cuttack	314
110	Mahanty, Raikrishna	25th May 1937	M.B., E.S. (Patna), 1931	Civil Assistant Surgeon, Jajpur, Cuttack	140
111	Mahanty, Rajkishoro	Ditto	L.M.P. (Bihar and Orissa), 1936.	Private Practitioner, Dolmandapsahi, Puri	139

112	(F.) Mahanty, Ellon	...	Ditto	...	L.M.P. (Bihar and Orissa), 1935.	Sub-Assistant Surgeon, Russellkonda, Ganjam	138
113	Mahanty, Kulomani	...	Ditto	...	L.M.P. (Bihar and Orissa), 1930.	Medical Officer, L. F. hospital, Jeypore, Koraput.	136
114	Mahanty, Sreedhar	...	Ditto	...	L.M.P. (Bihar and Orissa), 1926.	Sub-Assistant Surgeon, Jharsuguda, Sambalpur.	129
115	Mahanty, Dolgobind	...	Ditto	...	L.M.P. (Bihar and Orissa), 1931.	Medical Officer, Government Dispensary, Dabugaon, Koraput.	125
116	Mahanty, Adhikari	...	Ditto	...	L.M.P. (Bihar and Orissa), 1933.	Private Practitioner, Jubilee Medical Hall, village Tangi, post Kotsahi, Cuttack.	124
117	Mahanty, Harish Chandra	...	Ditto	...	L.M.P. (Bihar and Orissa), 1932.	Relieving Doctor, District Board, Balasore ...	122
118	Mahanty, Gobinda Chandra	...	Ditto	...	L.M.P. (Bihar and Orissa), 1926.	Medical Officer, Pipli, Puri ...	121
119	Mahanty, Udoy Chandra	...	Ditto	...	L.M.P., Orissa Medical School, 1914.	Sub-Assistant Surgeon, Banki Government Hospital, Cuttack.	117
120	Mahanty, Krishna Chandra	...	Ditto	...	H.A., Orissa Medical School, Cuttack, 1906.	Sub-Assistant Surgeon, Banapur Hospital, Puri.	115
121	Mahanty, Balakrishna	...	Ditto	...	L.M.P. (Bihar and Orissa), 1932.	2nd Medical Officer, Pilgrim Hospital, Puri...	108
122	Mahanty, Joy Krishna	...	Ditto	...	L.M.P. (Bihar and Orissa), 1936.	Sub-Assistant Surgeon, Pilgrim Hospital, Puri	107
123	Mahanty, Minaketan	...	Ditto	...	L.M.P. (Bihar and Orissa), 1929.	Medical Officer, Chandbali, Balasore ...	106
124	Mahanty, Isac Newton	...	Ditto	...	L.M.P. (Bihar and Orissa), 1925.	Medical Officer, L. F. Dispensary, Kukudakhandi, Ganjam.	105
125	Mahanty, Adwaita Prasad	...	Ditto	...	H.A., Orissa Medical School, Cuttack, 1904.	Sub-Assistant Surgeon, Padampur Raj, Borasamer, Sambalpur.	99
126	Mahanty, Damodar	...	Ditto	...	M.B. (Calcutta), 1924, D.P.H. (Calcutta), 1929.	Health Officer, District Board, Balasore ...	98

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1	2	3	4	5	6
127	Mahanty, Narayan Prasad ...	25th May 1937 ...	L.M.P. (Bihar and Orissa), 1936.	Sub-Assistant Surgeon, Government dispensary, Singapore, via Jeypore, Koraput.	94
128	Mahapatra, Narayan ...	Ditto ...	L.M.P. (Bihar and Orissa), 1936.	Sub-Assistant Surgeon, District Jail, Cuttack	137
129	Mahapatra, Banchhanidhi ...	Ditto ...	L.M.P., Orissa Medical School, 1913.	Sub-Assistant Surgeon, Sadr Hospital, Sambalpur.	134
130	Mahapatra, Dayasagar ...	Ditto ...	L.M.P. (Bihar and Orissa), 1932.	Local Indian Doctor, District Council, Sadr Hospital, Sambalpur.	131
131	Mahapatra, Bimohit Chandra ...	Ditto ...	L.M.P. (Bihar and Orissa), 1932.	Local Indian Doctor, Remuna dispensary, district Balasore.	118
132	Mahapatra, Netrananda ...	Ditto ...	L.M.P. (Bihar and Orissa), 1926.	Local Indian Doctor, District Council, Ambabhona dispensary, Sambalpur.	112
133	Mahapatra, Markanda ...	Ditto ...	L.M.P. (Bihar and Orissa), 1931.	District Board Service, Jamalpore dispensary, post Mahamadnagar, Balasore.	110
134	Mahapatra, Brajamohan ...	Ditto ...	M.B., B.S. (Patna), 1935 ...	Civil Assistant Surgeon, Puri ...	101
135	Mahapatra, Gridhari ...	Ditto ...	L.M.P. (Bihar and Orissa), 1931.	Sub-Assistant Surgeon, Balaupara Dispensary, P. O. Phulbani, Ganjam.	97

136	Martin, Charles Andrew	...	...	Ditto	...	M.R.C.S. (England), L.R.C.P. (London), 1923, Diplomate Medical College, Madras, 1913.	Civil Surgeon, Berhampur, Ganjam	120
137	Mir Faizulla, H.	...	...	Ditto	...	L.M.P. (Madras), 1899	Private Practitioner, Berhampur, Ganjam	135
138	Mishra, Kashinath	...	...	Ditto	...	M.B. (Calcutta), 1925, D.T.M. (Calcutta), 1932	General Hospital, Cuttack	128
139	Misra, Balakrishna	...	...	Ditto	...	L.M.P., (Bihar and Orissa), 1933.	Sanitary Inspector, Cuttack Municipality	144
140	Misra, Dayanidhi	...	...	Ditto	...	M.B., B.S. (Patna), 1929	Pilgrim Hospital, Puri	142
141	Misra, Satyabadi	...	...	Ditto	...	M.B. (Calcutta), 1924	Health Officer, Cuttack Municipality	126
142	Misra, Mahendra Chandra	...	...	Ditto	...	M.B., B.S. (Patna), 1935	Civil Assistant Surgeon, Nawapara dispensary, Sambalpur.	123
143	Misra, Brajanath	...	...	Ditto	...	L.M.P., Orissa Medical School, Cuttack, 1915.	Private Practitioner, Kendupatna, Cuttack	111
144	Misra, Kulamoni	...	...	Ditto	...	L.M.P., (Bihar and Orissa), 1926.	Utkal Clinic Medical Home, Chandinchowk, Cuttack.	104
145	Misra, Upendranath	...	...	Ditto	...	L.M.P. (Bihar and Orissa), 1932.	Medical Officer, L. F. dispensary, Pottangi, Koraput.	119
146	Misra, Rasbehari	...	...	Ditto	...	L.M.P., (Bihar and Orissa), 1935.	Government Hospital, Koraput	103
147	Misra, Sarat Chandra	...	...	Ditto	...	L.M.P., (Bihar and Orissa), 1932.	Sub-Assistant Surgeon, Bantala dispensary, Angul, Cuttack.	116
148	Misra, Jameswar	...	...	Ditto	...	L.M.P., Orissa Medical School, Cuttack, 1913.	Sub-Assistant Surgeon, Police Hospital, village Khamar, Khambakaingo, Angul.	100
149	Misra, Bhavanishankar	...	...	Ditto	...	L.M.P., (Bihar and Orissa), 1928.	Sub-Assistant Surgeon, Bargurb dispensary, Sambalpur.	307

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1	2	3	4	5	6
150	Misra, Balabhadra	25th May 1937	M.B., B.S. (Madras), 1922	District Health Officer, Berhampur, Ganjam...	96
151	Mitra, Jogesh Charan	Ditto	M.B. (Calcutta), 1929	Private Practitioner, Ambika-Abash, Gourbarisahi, Puri.	141
152	Mitra, Khirode Chandra	Ditto	Lic. M.S., Orissa Medical School, Cuttack, 1896.	Bangalisahi, Cuttack	109
153	Mitra, Charu Chandra	Ditto	L.M.P., (Bihar and Orissa), 1921.	Medical Practitioner, Nursing Home, Balubazar, Cuttack.	132
154	Mitra, Bipin Behari	Ditto	H.A., Orissa Medical School, Cuttack, 1910.	Medical Officer, Branch dispensary, Berhampur, Ganjam.	130
155	Mitra, Nadia Chaud	Ditto	H.A., Orissa Medical School, Cuttack, 1906.	Sub-Assistant Surgeon, Kathagorasahi, Cuttack.	95
156	Mitra, Prafulla Kumar	Ditto	L.M.F. (Bengal), 1927	Local Indian Doctor, Sohela dispensary, Sambalpur.	113
157	Mukherjee, Amulya Chandra	Ditto	L.M.F. (Bengal), 1922	Local Indian Doctor, Tihri District Board dispensary, Balasore.	133
158	Mukherjee, Mihir Kumar	Ditto	L.M.P., (Bihar and Orissa), 1931.	Sub-Assistant Surgeon, Narayanapatnam, Koraput.	127

159	Mukherjee, Arun Chandra	...	Ditto	...	L.M.P. (Bihar and Orissa), 1924.	Sub-Assistant Surgeon, Nawarangapur, L. F. Hospital, Koraput.	111
160	Muthuswamy Iyer Venkatarama	...	Ditto	...	L.M.P. (Madras), 1912	Government Hospital, Baliguda, Ganjam	143
161	Naik, Nathan	...	Ditto	...	L.M.P., Orissa Medical School, Cuttack, 1913.	Sub-Assistant Surgeon, I/C Police Hospital, Cuttack.	145
162	Nath, Chaitanya	...	Ditto	...	L.M.P. (Bihar and Orissa), 1936.	Medical Practitioner, village Rajendrapur, P.O. Jaripara, district Puri.	149
163	Nanda, Rajkishore	...	Ditto	...	M.B., B.S. (Patna), 1928	Assistant Surgeon, Chatrapur, P.O. Chatrapur, district Ganjam.	150
164	Nanda, Choudhury Nishamoni	...	Ditto	...	L.M.P. (Bihar and Orissa), 1935.	Sub-Assistant Surgeon, Government Dispensary, Ambodala, P. O. Ambodala, district Koraput.	147
165	Nanda, Basanta Kumar	...	Ditto	...	L.M.P. (Bihar and Orissa), 1934.	Sub-Assistant Surgeon, District Government Hospital, Koraput, Orissa.	148
166	Nanda, Binode	...	Ditto	...	L.M.P. (Bihar and Orissa), 1923.	Medical Officer, under District Board, Puri, P.O. Puri.	152
167	Nanda, Krushna Chandra	...	Ditto	...	L.M.P. (Bihar and Orissa), 1926.	Medical Officer, under District Board, Puri, P.O. Puri.	153
168	Nanda, Sureswar	...	Ditto	...	L.M.P. (Bihar and Orissa), 1934.	Medical Practitioner, village Gopinathpur, P.O. Soro, district Balasore.	154
169	Narasinham, Bodapati Venkata	...	Ditto	...	L.M.S. (Madras), 1924	Private Practitioner, Parvati Pharmacy, Berhampur, Ganjam.	146
170	Narayana Murti, Bommireddipally	...	Ditto	...	L.M.P. (Madras), 1922	Sub-Assistant Surgeon, Government Headquarters Hospital, Berhampur, Ganjam.	151
171	Nayak Balmukunda	...	2nd June 1937	...	M.B. (Calcutta), 1924	Health Officer, Puri Municipality	310
172	Padhee, Bhawani Shanker	...	25th May 1937	...	L.M.P., (Bihar and Orissa), 1931.	Medical Officer, District Council, post Raj Borsanber, Sambalpur.	204

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1	2	3	4	5	6
173	Pal, Kashinath ...	25th May 1937 ...	L.M.P. (Madras), 1927 ...	Medical Officer, L. F. Dispensary, Buguda, via Aska, Ganjam.	199
174	Pal, Harish Chandra	Ditto	M.B.B.S. (Patna), 1935 ...	Civil Assistant Surgeon, General Hospital, Cuttack.	198
175	Palit, Phanindra Prasad	Ditto	L.M.P., (Bihar and Orissa), 1933.	Sub-Assistant Surgeon, Government Dispensary, Nandapur, Koraput.	178
176	Palaniyandi Pandian	Ditto	L.M.P. (Madras), 1922 ...	34, Vaikolara Street, post Trichnopoly ...	166
177	Panda, Radha Charan	Ditto	L.M.P. (Madras), 1923 ...	Medical Officer, District Board, Puri ...	187
178	Panda, Jadunath...	Ditto	L.M.P. (Bihar and Orissa), 1926.	Sub-Assistant Surgeon, Puri Leper Colony, Puri.	165
179	Panda, Haribandhu	Ditto	L.M.P. (Bihar and Orissa), 1933.	Purunakot, Angul, Cuttack ...	172
180	Pani, Jaladhar ...	Ditto	L.M.P. (Bihar and Orissa), 1934.	Reserve Doctor, District Board, Cuttack ...	182
181	Pani, Akshoy Kumar	Ditto	L.M.P., (Bihar and Orissa), 1932.	Sub-Assistant Surgeon, Sorongodo, via G. Udayagiri, Ganjam.	193

182	Pauigrabi, Shrinibas	...	Ditto	...	L.M.P., Orissa Medical School, 1921.	Sub-Assistant Surgeon, Government dispensary, Mohana, Ganjam.	179
183	Parida, Jasananda	...	Ditto	...	H.A., Orissa Medical School, Cuttack, 1909.	Khejuripara dispensary, Khondmals, Ganjam	180
184	Parida, Sadananda	...	Ditto	...	L.M.P. (Bihar and Orissa), 1924.	Sub-Assistant Surgeon, Central Irrigation Hospital, Cuttack.	181
185	Parija, Hare Krishna	...	Ditto	...	L.M.P. (Bihar and Orissa), 1925.	Sukinda dispensary, Cuttack ...	169
186	Parija, Niranjan ...	...	Ditto	...	L.M.P. (Bihar and Orissa), 1932.	Sub-Assistant Surgeon, Government dispensary, Venkatapalam, Koraput.	170
187	Pattabhi Ramanujachryulu, Nandoori	...	Ditto	...	L.M.P. (Madras), 1925 ...	Parlakimedi, Ganjam ...	195
188	Pattabhi Ramayya, Kavipurapu	...	Ditto	...	L.M.P. (Madras), 1928 ...	Sub-Assistant Surgeon, L. F. Dispensary, Rambha, Ganjam.	194
189	Patnaik, Gapinath	...	Ditto	...	L.M.P. (Bihar and Orissa), 1924.	Medical Practitioner, P. O. Attabira, Sambalpur.	157
190	Patnaik, Nanda Kishore	...	Ditto	...	L.M.P. (Madras), 1931 ...	Sub-Assistant Surgeon, Boirani, Ganjam ...	160
191	Patnaik, Binayak Prasad	...	Ditto	...	L.M.P. (Bihar and Orissa), 1926.	Medical Officer, Barpali, Sambalpur ...	162
192	Padhee, Shashi Sekher	...	Ditto	...	L.M.P. (Bihar and Orissa), 1923.	Rampella dispensary, Sambalpur ...	161
193	Patnaik, Venkata Ramamurti Dabbiru	...	Ditto	...	L.M.P. (Bihar and Orissa), 1921.	Medical Officer, Satyabadi dispensary, Puri District Board, Puri.	164
194	Patnaik, Kali Charan	...	Ditto	...	H.A., Orissa Medical School, Cuttack, 1906.	Police Hospital, Sambalpur ...	167
195	Patnaik, Bira Kishore	...	Ditto	...	L.M.P. (Bihar and Orissa), 1932.	Popular Medical Hall, P. O. Balagan, Puri ...	168
196	Patnaik, Gouranga Chandra	...	Ditto	...	M.B., B.S. (Patna), 1931 ...	Assistant Chief Medical Officer, Kconjhar State.	175

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1	2	3	4	5	6
197	Patnaik, Banabehari ...	25th May 1937 ...	M.B. (Calcutta), 1926, D.P.H. (Calcutta), D.T.M. & H. (England), F.S.S. (London). L.M.P. (Bihar and Orissa), 1937.	School Medical Officer, Cuttack ...	176
198	Patnaik, George Prasadamanda ...	Ditto	L.M.P. (Bihar and Orissa), 1931.	Ananda Bhavan, Tulasipur, post Buxibazar, Cuttack.	308
199	Pattanayak, Gopal Chandra ...	Ditto	M.B., B.S. (Patna), 1931, D.T.M. (Calcutta), 1933.	Civil Assistant Surgeon, Orissa Medical School, Cuttack.	183
200	Patnaik, Damodar ...	Ditto	L.M.P. (Bihar and Orissa), 1930.	L. F. Dispensary, Ganjam, Ganjam	184
201	Patnaik, Madhab Rajamhanty ...	Ditto	L.M.S. (Madras), 1928 ...	Honorary Assistant, Surgeon, Government Headquarters Hospital, Berhampur, Ganjam.	185
202	Patnaik, Narayanamurti N. ...	Ditto	L.M.P. (Madras), 1924 ...	L. F. Dispensary, Surla, Ganjam	188
203	Patnaik, Bibhuti Blusan ...	Ditto	L.M.P. (Bihar and Orissa), 1928.	Sub-Assistant Surgeon, Perhampur, Ganjam ...	190
204	Patnaik, Bhubaneswar ...	Ditto	L.M.P. (Bihar and Orissa), 1935.	Sub-Assistant Surgeon, Gunupur, Koraput ...	191
205	Pattnaik, Sham Sundar ...	Ditto	L.M.F. (Bengal), 1923 ...	Medical Officer, Nimapara, district Puri ...	196
206	Patnaik, Raghunath Chyan ...	Ditto	L.M.P., Orissa Medical School, 1930.	Medical Officer, I/C Jagatsingpur dispensary, Cuttack.	197
207	Patnaik, Arjuna ...	Ditto	L.M.P. (Madras), 1931 ...	Sub-Assistant Surgeon, L. F. Dispensary, Pulasara, Ganjam.	200

208	Pattanaik, Braja Sundar	...	Ditto	...	H. A. (Madras), 1894 ...	Medical Practitioner, Karono Street, Berhampur, Ganjam.	202
209	Patra, Gour Hary	...	Ditto	...	L.M.P. (Bihar and Orissa), 1919.	Medical Officer, Krishna Prasad dispensary, Parikud, Puri.	155
210	Patra, Surendra Kumar	...	Ditto	...	L.M.P. (Bihar and Orissa), 1922.	Local Indian doctor, Kalapathar dispensary, Cuttack.	156
211	Patra, Gauga Prasad	...	Ditto	...	L.M.P. (Bihar and Orissa), 1923.	Medical Officer, Dhamagar dispensary, Balasore.	163
212	Patro, Ramamurti Moni	...	Ditto	...	H.A. (Madras), 1911, L.T.M. (Calcutta), 1929.	Medical Officer, L. F. dispensary, Aska, Ganjam.	177
213	Captain Patrick Laurence O'Neill, I.M.S.	...	Ditto	...	L.R.C.P. (Ireland), 1927, L.R.C.S. (Ireland), 1927, L.M. (Ireland), 1927.	Civil Surgeon, Cuttack	275
214	Pradhan, Hrishikesh	...	Ditto	...	L.M.P. (Bihar and Orissa), 1922.	Sub-Assistant Surgeon, Government dispensary, G. Udayagiri, Ganjam.	171
215	Pradhan, Natabar	...	Ditto	...	L.M.P. (Bihar and Orissa), 1935.	Medical Officer, Bhrantlagiri dispensary, Puri	159
216	Pramanik, Tej Chandra	...	Ditto	...	L.M.S. (Calcutta), 1904...	Civil Surgeon, Puri.	158
217	Paramanik, Saroj Kumar	...	Ditto	...	L.M.P. (Bihar and Orissa), 1935.	Sub-Assistant Surgeon, Posora Government dispensary, G. Udayagiri Agency, Ganjam.	186
218	Parasad, Gaya	...	Ditto	...	L.M.P. (Bihar and Orissa), 1928.	Sub-Assistant Surgeon, Kotpad, Koraput ...	192
219	Prusty, Lakshminarayan	...	Ditto	...	L.M.P. (Bihar and Orissa), 1927.	Sub-Assistant Surgeon, Jails, Orissa Jail Hospital, Angul, Cuttack.	189
220	Pujari, Chandra Kumar	...	Ditto	...	M.B., B.S. (Patna), 1935...	Private Practitioner, Sambalpur	201
221	Purohit, Bhawani Sankar	...	Ditto	...	L.M.P. (Bihar and Orissa), 1930.	C/o Babu Gokul Chandra Babu, B.A., B.L., Jharuapara, Sambalpur.	203

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1	2	3	4	5	6
222	Rabbi, Shaikh Bazlay ...	25th May 1937 ...	M.B., B.S. (Patna), 1935	Civil Assistant Surgeon, Sadr Hospital, Sambalpur.	222
223	Rao, Jayanta (Rai Bahadur) ...	Ditto ...	L.M.S. (Calcutta), 1906, L.R.C.S. (Edin.), 1922.	Retired Civil Surgeon, Cuttack	298
224	Rao, K. Chandra ...	Ditto ...	M.B., B.S. (Madras), 1931	Honorary Assistant Surgeon, Berhampur, Ganjam.	232
225	Rao, Jagannath Venkata Pakanati ...	Ditto ...	M.B., B.S. (Madras), 1935	Civil Assistant Surgeon, Parlakimedi, Ganjam.	231
226	Rao, Harish Chandra ...	Ditto ...	H.A., Orissa Medical School, Cuttack, 1895.	Lion's gate, Central Pharmacy, Puri	230
227	Rao, Rajeswara Pochirazu ...	Ditto ...	M.B., B.S. (Madras), 1915.	Medical Practitioner, Gadivari Street, Berhampur, Ganjam, Orissa.	214
228	Rao, Chandra Kailas ...	Ditto ...	L.M.P. (Bihar and Orissa), 1908.	Sub-Assistant Surgeon, Police Hospital, Puri.	34
229	Rao, Ramchandra Putrevu ...	Ditto ...	L.M.P. (Madras), 1929	Sub-Assistant Surgeon, L. F. Dispensary, Gudari, Koraput.	211
230	Rao, Rama Wuppala Sunder Sita ...	2nd June 1937 ...	M.B., B.S. (Andhra Madras), 1933.	Private Practitioner, Digmurti House, Berhampur, Ganjam.	311
231	Rajagopal, Velpula ...	25th May 1937 ...	Assistant Surgeon, Osmania College, Hyderabad, 1925.	Medical Officer, L. F. Dispensary, Bolguntha, Ganjam.	228

232	Rangarao, Venkata Parankusham	...	Ditto	...	L.M.P. (Madras), 1929 ...	Medical Practitioner, Rural Dispensary, Bodokustoli, Jagannadhapuram Railway Station, Ganjam.	226
233	Ramkrishnan, V.	...	Ditto	...	L.M.P. (Madras), 1920 ...	Sub-Assistant Surgeon, Government Hospital, Russelkonda, Ganjam.	210
234	Ramaswamy Aiyar, L. A.	...	Ditto	...	L.M.P. (Madras), 1914 ...	Medical Officer, Varanasi, Ganjam ...	216
235	Ramswamy, Krishna	...	Ditto	...	L.M.S. (Madras), 1926 ...	Medical Officer, L. F. Hospital, Gunupur, Koraput.	218
236	Ramanayya, Venkata M.	...	Ditto	...	L.M.P. (Madras), 1927 ...	Medical Practitioner, Berhampur, Ganjam ...	219
237	Rasool, Syed Ekram	...	Ditto	...	Lic M.S., Orissa Medical School, 1893.	Private Medical Practitioner, Kesarpur, Cuttack.	220
238	Rath, Jagannath	...	Ditto	...	L.M.P. (Bihar and Orissa), 1922.	Lion's Gate, Puri, Medical Officer-in-charge ...	209
239	Rath, Ramchandra	...	Ditto	...	L.M.P. (Bihar and Orissa), 1934.	Sub-Assistant Surgeon, Government Hospital, Koraput.	212
240	Rath, Biswambar	...	Ditto	...	M.B., B.S. (Patna), 1930...	Private Medical Practitioner, Ganeshghat Road, Chandnichauk, Cuttack.	213
241	Rath, Ramchandra	...	Ditto	...	M.B., B.S. (Patna), 1935...	Medical Officer, Ravenshaw College, Cuttack	223
242	Rakshit, Ashutosh	...	Ditto	...	L.M.P. (Bihar and Orissa), 1919.	Sub-Assistant Surgeon, Pilgrim Hospital, Puri.	206
243	Rakshit, Rajanikanta	...	Ditto	...	L.M.P. (Bihar and Orissa), 1926.	Sub-Assistant Surgeon, Subdivisional Hospital, Angul.	217
244	Raul, Kumudananda	...	Ditto	...	L.M.P., Orissa Medical School, 1916.	Private Practitioner, Sutahat, Cuttack	221
245	Rout, Sushil Chandra	...	Ditto	...	L.M.P. (Bihar and Orissa), 1926.	Sub-Assistant Surgeon, Peyton Sahi, Cuttack.	207

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1	2	3	4	5	6
246	Roy, Prafulla Chandra ...	25th May 1937 ...	M.B. (Calcutta), 1921 ...	Civil Assistant Surgeon, General Hospital, Cuttack.	229
247	Roy, Shashanka Sekhar Dutt ...	Ditto ...	L.M.P., (Bihar and Orissa), 1926.	Private Medical Practitioner, Buxibazar, Cuttack.	227
248	Roy, Dineshchandra ...	Ditto ...	L.M.P., (Bihar and Orissa), 1926.	Medical Officer, Mangalpur Dispensary, Cuttack.	224
249	Roy, Pasupati ...	Ditto ...	L.M.P., (Bihar and Orissa), 1927.	Private Medical Practitioner, P. O. and village Bargarb, Sambalpur.	215
250	Roy, Satyendra Kumar ...	Ditto ...	L.M.P., (Bihar and Orissa), 1935.	Sub-Assistant Surgeon, Government Dispensary, Rayaghadra, Ganjam.	208
251	Ray, Kshetra Mohan ...	Ditto ...	M.B. (Calcutta), 1917 ...	Civil Assistant Surgeon, Orissa Medical School, Cuttack.	205
252	Ray, Sarat Chandra ...	Ditto ...	M.B. (Calcutta), 1917 ...	Civil Assistant Surgeon, Khurda, district Puri	225
253	Sahu, Satyananda ...	Ditto ...	H.A., Orissa Medical School, Cuttack, 1907.	Sub-Assistant Surgeon, Malkangiri, district Koraput.	244
254	Sahu, Narendra Nath ...	Ditto ...	L.M.P. (Bihar and Orissa), 1928.	Sub-Assistant Surgeon, Government Dispensary, R. Udayagiri, Ganjam.	235

255	Sahu, Birendra Mohan	...	Ditto	...	L.M.P. (Bihar and Orissa), 1927.	Private Medical Practitioner, Kendrapara, district Cuttack.	239
256	Sahu, David Rabindra Nath	...	Ditto	...	M.B., B.S. (Patna), 1929.	Civil Assistant Surgeon, Sadr Hospital, Balasore.	241
257	Sahoo, Krishna Mohan	...	Ditto	...	L.M.P. (Bihar and Orissa), 1933.	Private Medical Practitioner, Baxibazar, Cantonment Road, Cuttack.	249
258	Sahu, Santa Kunari (F.)	...	Ditto	...	L.M.P. (Bihar and Orissa), 1936.	Lady Sub-Assistant Surgeon, Government Hospital, Parlakimadi, Ganjam.	245
259	Sahu, Gideon Chandra	...	Ditto	...	H.A., Orissa Medical School, Cuttack, 1901.	Retired Government Servant, Tulsipur, Cuttack.	247
260	Sahoo, Mangobinda	...	Ditto	...	H.A., Orissa Medical School, 1905.	Dispensary Holder, Baxibazar, Cuttack	248
261	Sahu, Surendra Nath	...	Ditto	...	L.M.P., Orissa Medical School, Cuttack, 1912.	Private Practitioner, Balu Bazar, P. O. Chandni-chouk, Cuttack.	250
262	Sahu, Chinta Mani	...	Ditto	...	L.M.P. (Bihar and Orissa), 1935.	Sub-Assistant Surgeon, Berhampur Sadr, P. O. Berhampur, Ganjam.	251
263	Sahu, Atyananda	...	Ditto	...	Lic.M.S. Orissa Medical School, Cuttack, 1897.	Retired Sub-Assistant Surgeon, Bidyadhara Road, Christiana Para, Cuttack.	272
264	Sahu, Anadi	...	Ditto	...	L.M.P. (Bihar and Orissa), 1936.	Village Kamarkhandy, P. O. Kendrapara, Cuttack.	273
265	Sahu, Robert (Rao Sabib)	...	Ditto	...	L.M.P. (Madras), 1893	Retired I. M. D. At. Hillpatna, Berhampur, Ganjam.	278
266	Sahu, Chandroday	...	Ditto	...	L.M.P. (Bihar and Orissa), 1926.	Medical Officer, Cuttack-Leper Asylum, P. O. Chauhaganj, Cuttack.	279
267	Sahu, Sampson	...	Ditto	...	H.A., Orissa Medical School, Cuttack, 1903.	Medical Practitioner, Makarbagh, P. O. Cuttack, Town Cuttack.	280

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1	1	3	4	5	6
268	Santra Lakshminarayana	25th May 1937	L.M.P. (Madras), 1925	Sub-Assistant Surgeon, Local Fund Dispensary, Umerkot, district Koraput.	244
269	Samantrai, Ganesh Chandra	Ditto	L.M.P. (Bihar and Orissa), 1924.	Medical Officer, Patkura Dispensary, P. O. Patkura, Cuttack.	266
270	Samant Roy, Gour Charan	Ditto	L.M.P. (Bihar and Orissa), 1934.	Sub-Assistant Surgeon, Government Headquarters Hospital, Berhampur.	260
271	Samant Roy, Radha Ballabh	Ditto	L.M.P. (Madras), 1927	Sub-Assistant Surgeon, Local Fund Dispensary, Mattili, P. O. Mattili, district Koraput.	233
272	Samuel, Kandregula Venkanna	Ditto	L.M.P. (Madras), 1933	Rural Medical Practitioner, Sumandalam, P. O. Khallikote, district Ganjam.	281
273	Sastry, Butchi Anantha Kota	Ditto	L.M.P. (Madras), 1927	Sub-Assistant Surgeon, Local Fund Dispensary, Khallikote, Ganjam.	269
274	Satpathy, Banchhanidhi	Ditto	L.M.P. (Bihar and Orissa), 1921.	Medical Officer, under District Board, Cuttack, I/C Balikuda Dispensary, Cuttack.	262
275	Satapathy, Syam Sundar	Ditto	L.M.P., Madras Medical College, 1926.	Medical Officer, I/C Tangi Dispensary under Puri District Board, Puri.	255
276	Sathia, Krishna Chandra	Ditto	H.A., Orissa Medical School, Cuttack, 1909.	Sub-Assistant Surgeon, I/C Cuttack Branch Dispensary, Alamchand Bazar, Cuttack.	253

277	Satyanarayana, B.	...	Ditto	...	L.M.P. (Madras), 1922 ...	Sub-Assistant Surgeon, Government Dispensary, Kotpad, district Koraput.	252
278	Satyanarayana, Poodipeddi	...	Ditto	...	L.M.S. (Madras), 1932 ...	Medical Practitioner, Mangalabarampeta, Berhampur, Ganjam.	242
279	Seshagiri Rao Naidu, Pallarisetti	...	Ditto	...	H.A., Vizagapatam Medical School, 1915.	Sub-Assistant Surgeon, Suryaraopat, Coconada, East Godavari district.	271
280	Sen, Susil Chandra	...	Ditto	...	L.M.P. (Bihar and Orissa), 1926.	Medical Officer, Phulbani, Ganjam	236
281	Sen, Hari Charan	...	Ditto	...	L.M.P. (Bihar and Orissa), 1928.	Medical Practitioner, Kazi Bazar, Cuttack	246
282	Sen, Priyabrata	...	Ditto	...	L.M.F. (Bengal), 1925 ...	Local Indian Doctor, Jaleswar Dispensary, Balasore District Board.	256
283	Sen, Sukesh Loban	...	Ditto	...	L.M.P., Dacca Medical School, 1911.	Private Medical Practitioner, Puri	282
284	Sen Gupta, Nandadulal	...	Ditto	...	L.M.P. (Bihar and Orissa), 1929.	Medical Officer, Bhibargarh Dispensary, District Board Puri, district Puri.	268
285	Sen Gupta, Jamiti Kanta	...	Ditto	...	L.M.P. (Bihar and Orissa), 1925.	Medical Officer, Olsing Dispensary, district Puri.	264
286	Sen Gupta, Ramesh Chandra	...	Ditto	...	L.M.P. (Bihar and Orissa), 1923.	Medical Officer, I/C Haripur Hat Dispensary, P. O. Kabirpur, Cuttack.	265
287	Sen Gupta, Bijoyananda	...	Ditto	...	M.B. (Calcutta), 1912 ...	Civil Surgeon, Balasore ...	240
288	Setua, Ramswar	...	Ditto	...	L.M.P. (Bihar and Orissa), 1918.	Sub-Assistant Surgeon, Titilagarh, B.-N. Ry., district Sambalpur.	283
289	(F) Shantamal, E. A.	...	Ditto	...	L.M.P. (Madras), 1920 ...	Lady Sub-Assistant Surgeon, L. F. Gosha Hospital, Jeypore, Koraput.	237

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1	2	3	4	5	6
290	Shanmukha Rao, K.	25th May 1937 ...	M.B., B.S. (Madras), 1924	Medical Practitioner, Parlakimidi, Ganjam ...	277
291	Soma'yajulu, Karri Jogi	Ditto ...	L.M.P. (Madras), 1930 ...	Rural Medical Practitioner Boriguma, via Joypore, Koraput.	238
292	Saiyed Mohammad Siddique ...	Ditto ...	L.M.P. (Bihar and Orissa), 1923.	Medical Officer, I/C Asurnsowar Dispensary, Cuttack.	261
293	Sinha, Bholanath ...	Ditto ...	L.M.P. (Bihar and Orissa), 1930.	Medical Officer, Baliapal Dispensary, Balasore	258
294	Sinha, Annada Prasad	Ditto ...	M.B. (Calcutta), 1920 ...	Civil Assistant Surgeon, Bhadrak Dispensary, Balasore.	270
295	Sastry, Setharama Susarla	Ditto ...	L.M.P. (Madras), 1919 ...	Sub-Assistant Surgeon, Local Fund Dispensary, Bissameuttack, Koraput.	257
296	Sitaramurty, B. ...	Ditto ...	L.M.P. (Madras), 1922 ...	Sub-Assistant Surgeon, Local Fund Dispensary, Shergada, Ganjam.	263
297	Sitaramaiah, Yanamaidra ...	Ditto ...	L.M.P. (Madras), 1925 ...	Local Indian Doctor, Dhama L. F. Dispensary, district Sambalpur.	267
298	Sreenivash Rao, Nidhavolu ...	Ditto ...	L.M. and S. (Madras), 1931	Private Practitioner, Berhampur, Ganjam ...	274

299	Stirling, John Mac. Neish ...	...	Ditto	...	M.R.C.S. (England), 1925 L.R.C.P. (London), 1925.	Agency Surgeon, Koraput ...	243
300	Suryanarayana, Cherukupalli ...	...	Ditto	...	L.M.P. (Madras), 1922 ...	Medical Officer, L. F. Dispensary, Surada, Ganjam.	254
301	Suryanarayana, Garimulla ...	...	Ditto	...	L.M.P. (Hyderabad), 1920	Sub-Assistant Surgeon, Government Hospital, Chatrapur, Ganjam.	276
302	Suryanarayana, Gady ...	...	16th May 1937	...	L.M.P. (Madras), 1925 ...	Sub-Assistant Surgeon, Government Hospital, Berhampur, Ganjam.	259
303	Tassadduq, Mirja Muhammed ...	...	25th May 1937	...	L.M.P. (Bihar and Orissa), 1927.	Medical Officer, Khaira Post, Balasore ...	286
304	Tripathi, Brajabandhu ...	...	Ditto	...	L.M.P. (Bihar and Orissa), 1933.	Sub-Assistant Surgeon, Sadr Hospital, Sambal- pur.	285
305	Tripathi, Bholanath ...	...	Ditto	...	L.M.P. (Bihar and Orissa), 1921.	Medical Officer, Tyendakura Dispensary, Cuttack.	284
306	Tripathi, Krishna Chandra ...	...	Ditto	...	L.M.P. (Bihar and Orissa), 1926.	Sub-Assistant Surgeon, Jail Hospital, Cuttack	287
307	Tripathi, Gouranga Chandra ...	...	Ditto	...	L.M.P. (Bihar and Orissa), 1934.	Rural Medical Practitioner, Bodagadu Rural Dispensary, Surada, Ganjam district.	288
308	Vergheze, George (Lt.-Col.) ...	...	Ditto	...	M.B. Ch.B., 1916, M.D., 1931, D.P.H., 1923, St. Andrew University, Scot- land. D.T.M. and D.T.H., 1931, Liverpool University, England.	Director of Health and Prisons Services, Orissa, Cuttack.	1
309	Vedantam, Venugopal ...	...	Ditto	...	L.M.P. (Madras), 1927 ...	Medical Officer, L. F. Dispensary, Garabanda, via Parlakimedi, Ganjam.	292

Serial no.	Name.	Date of registration.	Qualifications and titles and dates thereof.	Appointment of address.	Serial number as in the register of registered practitioners.
1	2	3	4	5	6
310	Vaikuntam, P.	25th May 1937 ...	H. A., Vizagapatam Medical School, 1912.	Private Practitioner, Parlakimedi, Ganjam ...	293
311	Varahulu, Alomanda	Ditto ...	L.M.P. (Madras), 1923 ...	Sub-Assistant Surgeon, B.-N. Railway Dispensary, Chaulhaganj, Cuttack.	290
312	Varma Gurulinga Prasadrao, B.	Ditto ...	L.M. & S (Andhra Madras), 1930.	Medical Officer, T. D. L. A., Koraput, district Koraput.	294
313	Venkata Rao, Yerramalli	Ditto ...	L.M.P. (Madras), 1924 ...	Private Practitioner, Borhampur, Ganjam ...	291
314	Venkataswarulu, Nanduri	Ditto ...	L.M.P. (Madras), 1924 ...	Sub-Assistant Surgeon, L. F. Dispensary, Gopalpore, Ganjam.	289
315	Wahid Ali	Ditto ...	H.A., Orissa Medical School, Cuttack, 1905.	Kendrapara, Cuttack ...	295
316	Wilkins, E. Gordon	Ditto ...	M.B., B.S. (London), 1930, M.D. (London), 1935, D.T.M. and H (England), 1935.	Baptist Mission Hospital, G. Udayagiri, Ganjam.	303

The 7th June 1937.

Notice of election to be held under clause (c) of sub-section (1) of section 3 of the Indian Medical Council Act XXVII of 1933.

Whereas under clause (c) of sub-section (1) of section 3 of the Indian Medical Council Act XXVII of 1933 the local Government, in pursuance of the provision in section 4 (1) of the Act, have appointed—

the Registrar of the Orissa Council of Medical Registration to be returning officer for the purpose of an election under clause (c) of sub-section ( ) of section 3 of the Act, the said returning officer is empowered under the rules framed by Government for conducting the first election under the Act, to notify in the *Orissa Gazette* an electoral roll of persons enrolled on the register maintained under the Orissa Medical Regulation, 1936, who possess any of the medical qualifications included in the first and second schedules of the Indian Medical Council Act, 1933, specified below or any medical qualification granted by a British Indian University; and to appoint and notify the dates and also the times and places for the various stages of the election.

### THE FIRST SCHEDULE.

(See SECTION 11.)

Recognised medical qualifications granted by medical institutions in British India.

Medical Institution.	Recognised medical qualification.	Abbreviation for registration.
University of Allahabad ...	Bachelor of Medicine and Bachelor of Surgery.	M.B., B.S. (All.).
University of Bombay ...	Licentiate in Medicine and Surgery ...	L.M.S. (Bombay).
	Bachelor of Medicine and Bachelor of Surgery.	M.B., B.S. "
	Doctor of Medicine ...	M.D. "
	Master of Surgery ...	M.S. "
University of Calcutta ...	Licentiate in Medicine and Surgery ...	L.M.S. (Calcutta).
	Bachelor of Medicine ...	M.B. "
	Doctor of Medicine ...	M.D. "
	Master of Surgery ...	M.S. "
	Master of Obstetrics ...	M.O. "
University of Lucknow ...	Bachelor of Medicine and Bachelor of Surgery.	M.B., B.S. (Lucknow).
	Doctor of Medicine ...	M.D. "
	Master of Surgery ...	M.S. "
University of Madras ...	Licentiate in Medicine and Surgery ...	L.M.S. (Madras).
	Bachelor of Medicine and Master of Surgery.	M.B., C.M. "
	Bachelor of Medicine and Bachelor of Surgery.	M.B., B.S. "
	Doctor of Medicine ...	M.D. "
University of Punjab ...	Licentiate in Medicine and Surgery ...	L.M.S. (Punjab).
	Bachelor of Medicine ...	M.B. "
	Doctor of Medicine ...	M.D. "
	Master of Surgery ...	M.S. "
	Bachelor of Medicine and Bachelor of Surgery.	M.B., B.S. "
University of Patna ...	Bachelor of Medicine and Bachelor of Surgery.	M.B., B.S. (Patna).

## THE SECOND SCHEDULE.

(See SECTION 12.)

Recognised medical qualifications granted by medical institutions outside British India.

A. Registrable qualifications admitting primarily to the Medical Register granted by licensing bodies in the United Kingdom, as shown in Table (F) set out in the Medical Register for 1931 printed and published under the direction of the General Council of Medical Education and Registration of the United Kingdom in pursuance of the Medical Acts, 1858 and 1886.

B. Registrable qualifications granted by licensing bodies in British possessions as shown in Table (I) set out in the said Medical Register, other than registrable qualifications granted by licensing bodies in India.

C. Registrable qualifications granted by licensing bodies in Foreign Countries as shown in Table (J) set out in the said Medical Register.

2. In accordance with the above rules all persons whose names are included in the electoral roll *below* and who are qualified to vote are hereby called upon to elect one member on or before the August 21, 1937—

(i) Any objection relating to entries in or omission from the electoral roll may be preferred to the returning officer at his office on or before the June 26, 1937.

(ii) The returning officer shall consider the objections received and shall, if necessary, publish a revised electoral roll on or before the July 9, 1937.

3. Any person whose name is included in the electoral roll may be nominated as a candidate for election under clause (c) of the Act. Such nomination shall be made by means of a nomination paper which will be supplied by the returning officer to any elector who may apply for the same. Each nomination paper shall be subscribed by two electors as proposer and seconder provided that no elector shall subscribe more nomination papers than one:

Provided also that if more than one nomination paper be subscribed by the same elector, the nomination paper first received by the returning officer shall, if otherwise in order, be held to be valid, and if more than one nomination paper signed by the same elector be received simultaneously by the returning officer, all of such nomination papers shall be held to be invalid.

4. (a) Nomination papers which are not received by the returning officer at his office before 12 noon on the July, 24, 1937 shall be rejected.

(b) The scrutiny of nomination papers of candidates by the returning officer shall be made at the office of the Director of Health and Prisons Services, Kathjuri Hostel Buildings, Cuttack, at 12 noon on July 26, 1937.

5. Every candidate and his proposer and seconder may attend the office of the returning officer on the date and at the hour specified in rule 4 (b) and the returning officer shall allow them to examine the nomination papers of all candidates which have been received by him as aforesaid.

(a) The returning officer may either of his own motion or on objection made, decide all questions which may arise as to the validity of any nomination and his decision on any such question shall be final.

(b) If only one candidate is duly nominated the returning officer shall forthwith declare such candidate to be elected.

6. If the number of duly nominated candidates exceeds one the returning officer shall publish their names and addresses in the *Orissa Gazette* on or before July 30, 1937 and shall send by registered post to each elector a voting paper duly signed by him on or before August 7, 1937:

Provided that such a voting paper shall also be supplied to any such elector on his applying to the returning officer for the same at any time before the date appointed for the counting of votes and that no election shall be invalid by reason of the non-receipt by an elector of his voting paper.

7. Any duly nominated candidate may withdraw his candidature by sending to the returning officer a written and signed withdrawal not later than 14 clear days before the date appointed for the scrutiny and counting of votes and it shall not be permissible to him subsequently to cancel such withdrawal. On receiving notice of such withdrawal the returning officer shall publish the fact of such withdrawal in the *Orissa Gazette*.

8. Every elector desirous of recording his vote shall send his voting paper by registered post to the returning officer after recording his vote thereon in the manner prescribed therein—

Provided that voting papers which are not received by the returning officer before 4 p.m. on August, 21, 1937 will be rejected.

9. (1) The returning officer shall attend at the said place at 12 noon on the August 23 1937, for the purpose of counting of votes.

(2) Every candidate may be present in person or may send a representative duly authorised by him in writing to watch the process of counting.

(3) The returning officer shall show the voting papers if requested but not the counterfoils, to the candidates or their representatives.

(4) If any objection is made to any voting paper on the ground that it does not comply with the instructions therein or to the rejection by the returning officer of a voting paper, it shall be decided at once by the returning officer, whose decision shall be final.

10. When the counting of votes has been completed, the returning officer shall forthwith declare the candidate to whom the largest number of votes has been given to be elected.

11. When any equality of votes is found to exist between any candidates and the addition, of a vote will entitle any of the candidate to be declared elected, the determination of the person to whom such one additional vote shall be deemed to have been given shall be made by lot to be drawn in the presence of the returning officer and in such manner as he may determine.

12. The Governor in Council may, of his own motion or on objection made, declare any election to the Council to be void on account of corrupt practice or any other sufficient cause, and may call on the electorate to make a fresh election. The decision of the Governor in Council under this rule shall be final.

13. The decision of the Governor in Council on any question that may arise as to the intention, construction or application of these rules shall be final.

#### ELECTORAL ROLL.

List of persons qualified to vote under clause (c) of sub-section (1) of section 3 of the Indian Medical Council Act XXVII of 1933.

Serial no.	Name.	Qualifications.	Address.	Remarks.
1	2	3	4	5
1	Acharya, Atalbehari ...	M.B. (Calcutta), 1921 ...	Nayasarak, Cuttack.	
2	Acharya, Surendranarayan ...	M.B. (Calcutta), 1920 ...	Civil Assistant Surgeon, Government Headquarters Hospital, Berhampur, Ganjam.	
3	Ahamed, Jalaluddin ...	M.B. (Calcutta), 1926 ...	Civil Assistant Surgeon, Teacher, Orissa Medical School, Cuttack.	
4	Alice, Muriel Fellows ...	M.R.C.S. (England), 1918, L.R.C.P. (London), 1918, M.D. (London), 1922.	Christian Training College, Mangalabagh, Cuttack.	
5	Basu, Sachindra Chandra ...	M.B. (Calcutta), 1920 ...	Civil Assistant Surgeon, Russelkonda, Ganjam.	
6	Biswal, Brundaban Chandra ...	M.B., B.S. (Patna), 1935	Village Kusida, post Irda, district Balasore.	
7	Chatterjee, Ratneswar ...	L.M.S. (Calcutta), 1911 ...	Post Kondrapara, district Cuttack.	
8	Chowdhury, Santoshkumar ...	M.B. (Calcutta), 1922 ...	Civil Assistant Surgeon, Angul, Cuttack.	
9	Curran, Hubert Joseph ...	M. B. Ch. B. (N. V. I.) 1924, D. T. M. & H. (London.) 1935.	Civil Surgeon, Cuttack.	
10	Das, Devendra Prasad ...	M.B. (Calcutta), 1926 ...	Civil Assistant Surgeon, Pilgrim Hospital, Puri.	
11	Das, Jagannath ...	M.B. (Calcutta), 1921, D.T.M. (Calcutta), 1929.	Teacher, Orissa Medical School, Cuttack.	
12	Das, Subal Chandra ...	M.B., B.S. (Patna), 1931, D. T. M. (Bag) 1934.	Kendrapara, Cuttack.	

Serial no.	Name.	Qualifications.	Address.	Remarks.
1	2	3	4	5
13	Dasgupta, Bhabani Charan ...	M.B. (Calcutta), 1922 ...	Health Officer, District Board, Puri.	
14	De, Chowdhury Krishnalal ...	M.B., B.S. (Calcutta), 1925.	Medical Practitioner, Station Feeder Road, Berhampur, Ganjam.	
15	Dubey, Shib Kumar ...	M.B., B.S. (Patna), 1931	Assistant Surgeon, B.-N. Ry. Colliery, Talcher.	
16	Dutta, Narayandas...	M.B. (Calcutta), 1918 ...	Teacher, Orissa Medical School, Cuttack.	
17	Ghosh, Dharendra Mohan ...	L.M.S. (Calcutta), 1912...	Civil Surgeon, Sambalpur.	
18	Ghosh, Dharendra Nath ...	M.B., B.S. (Patna) 1932	Civil Assistant Surgeon, Government Hospital, Koraput.	
19	Gregory Helen ...	M.B., Ch.B. (Edin.), 1921, D.T.M. and H. (London), 1921.	Medical Superintendent, Mission Hospital, Berhampur, Ganjam.	
20	Mahalik, Karunakar ...	M.B. (Calcutta), 1923 ...	Health Officer, District Board, Cuttack.	
21	Mahanty, Damodar ...	M.B. (Calcutta), 1924, D.P.H. (Calcutta), 1929.	Health Officer, District Board, Balasore.	
22	Mahanty, Rai Krishna ...	M.B., B.S. (Patna), 1931	Civil Assistant Surgeon, Jajpur, Cuttack.	
23	Mahapatra, Brajamohan ...	M.B., B.S. (Patna), 1935	Civil Assistant Surgeon, Puri.	
24	Martin Charles Andrew ...	M.R.C.S. (England), 1923, L.R.C.P. (London), 1923, Diplomate Medical College (Madras), 1913.	Civil Surgeon, Berhampur, Ganjam.	Due to join Puri as Civil Surgeon.
25	Misra, Balabhadra ...	M.B., B.S. (Madras), 1922	District Health Officer, Berhampur, Ganjam.	
26	Misra, Dayanidhi ...	M.B., B.S. (Patna), 1923	Civil Assistant Surgeon, Pilgrim Hospital, Puri.	
27	Misra, Kasinath ...	M.B. (Calcutta), 1925, D.T.M. (Calcutta), 1932.	Civil Assistant Surgeon, General Hospital, Cuttack.	
28	Misra, Mahendrachandra ...	M.B., B.S. (Patna), 1935	Civil Assistant Surgeon, Nawapara Dispensary, Sambalpur.	
29	Misra, Satyabadi ...	M. B. (Calcutta), 1924 ...	Health Officer, Cuttack Municipality, Cuttack.	
30	Mitra, Jogesh Charan ...	M.B. (Calcutta), 1929 ...	Ambika Abash, Gourbarh Sahi, Puri.	
31	Nanda, Rajakishore ...	M.B., B.S. (Patna), 1928	Civil Assistant Surgeon, Chatrapur, Ganjam.	
32	Narasimham Venkat Bodapati	L.M.S. (Madras), 1924	Parvati Pharmacy, Berhampur, Ganjam.	
33	Nayak, Balmakund ...	M.B. (Calcutta), 1924 ...	Health Officer, Puri Municipality.	
34	O'Neill, Patrick Laurence ...	L.R.C.P. (Ireland), 1927, L.R.C.S. (Ireland), 1927, L.M. (Ireland), 1927.	Civil Surgeon, Cuttack.	
35	Pramanik, Tejchandra ...	L.M.S. (Calcutta), 1904 ...	Civil Surgeon (retired), 3-A, Nabin Sarkar Lane, P. O. Baghbazar, Calcutta.	
36	Patnaik, Banbehari ...	M.B. (Calcutta), 1926, D.P.H. (Calcutta), 1930, D.T.M. and H. (England), 1935, F.S.S. (London), 1935.	School Medical Officer, Orissa, Cuttack.	

Serial no.	Name.	Qualifications.	Address.	Remarks.
1	2	3	4	5
37	Patnaik, Gopal Chandra ...	M.B., B.S. (Patna), 1931	Civil Assistant Surgeon, Orissa Medical School, Cuttack.	
38	Patnaik, Gouranga Chandra ...	M.B., B.S. (Patna), 1931	Medical Officer, Keonjhar State (Orissa).	
39	Patnaik, Madhab Rajamahanty	L.M.S. (Madras), 1928 ...	Honorary Assistant Surgeon, Government Headquarters Hospital, Berhampore, Ganjam.	
40	Paul, Harish Chandra ...	M.B., B.S. (Patna), 1935	Civil Assistant Surgeon, General Hospital, Cuttack.	
41	Pujari, Chandra Kumar ...	M.B., B.S. (Patna), 1935	Medical Practitioner Sambalpur.	
42	Rabbi, Shaik Bazley ...	M.B., B.S. (Patna), 1935	Civil Assistant Surgeon, Sadr Hospital, Sambalpur.	
43	Ramaswamy, Krishna ...	L.M.S. (Madras), 1927 ...	Medical Officer, L. F. Dispensary, Gunupur, Koraput.	
44	Rao, Chandra Kona ...	M.B., B.S. (Madras), 1931	Honorary Assistant Surgeon, Headquarters Hospital, Berhampur, Ganjam.	
45	Rao, Jagannatha Venkata Pakanati.	M.B., B.S. (Madras), 1935	Civil Assistant Surgeon, Parlakimedi, Ganjam.	
46	Rao, Jayanta ...	L.M.S. (Calcutta), 1906, L.R.C.S. (Edin.), 1922.	Retired Civil Surgeon, Cuttack.	
47	Rao, Kameswara Durvasula ...	M.B., B.S. (Madras), 1929	Medical Practitioner, Joypore, Koraput.	
48	Rao, Rajeswara Pochiraju ...	M.B., B.S. (Madras), 1915	Medical Practitioner, Gadivari Street, Berhampur, Ganjam.	
49	Rao, Rama Wuppalla Sunder Sita.	M.B., B.S. (Madras), 1933	Private Practitioner, Berhampur, Ganjam.	
50	Rath, Biswambhar ...	M.B., B.S. (Patna), 1930	Ganeshghat Road, Chandnichauk, Cuttack.	
51	Rath, Ramchandra ...	M.B., B.S. (Patna), 1935	Medical Officer, Ravenshaw College, Cuttack.	
52	Ray, Kshetra Mohan ...	M.B. (Calcutta), 1917 ...	Officiating Civil Surgeon, Balasore.	
53	Ray, Sarat Chandra ...	M.B. (Calcutta), 1917 ...	Civil Assistant Surgeon, Khurda, Puri.	
54	Roy, Prafulla Chandra ...	M.B. (Calcutta), 1921, L.M. (Dublin), 1931.	Civil Assistant Surgeon, General Hospital, Cuttack.	
55	Sahu, David Rabindranath ...	M.B., B.S. (Patna), 1929	Civil Assistant Surgeon, Sadr Hospital, Balasore.	
56	Satyanarayana Pudipeddi ...	L.M.S. (Madras), 1932 ...	Medical Practitioner, Mangalvarampeta, Berhampur, Ganjam	
57	Sen Gupta, Bejoyananda ...	M.B. (Calcutta), 1912 ...	Civil Surgeon, Balasore (on leave).	Due to join as Civil Surgeon Ganjam.
58	Shanmukharao Karumuri ...	M.B., B.S. (Madras), 1924	Medical Practitioner, Parlakimedi, Ganjam.	
59	Sinha, Annada Prasad ...	M.B. (Calcutta), 1920 ...	Civil Assistant Surgeon, Bhadrak, Balasore.	
60	Sreenivasarao Nidathavolu ...	L.M.S. (Madras), 1931 ...	Medical Practitioner, Berhampur, Ganjam.	
61	Stirling, John Mac-Neish ...	M.R.C.S. (England), 1925, L.R.C.P. (London), 1925.	Agency Surgeon, Koraput.	
62	Verma, Gurulinga Prasadaro B.	L.M.S. (Madras) ...	Medical Officer, T. D. L. A., Koraput.	

Serial no.	Name.	Qualifications.	Address.	Remarks.
1	2	3	4	5
63	Verghese, George ...	M.B., Ch.B.—1916, M.D.—1931, D.P.H.—1923 (St. Andrew University, Scotland.) D.T.M. and D.T.H.,—1931 (Liverpool University, England).	Director of Health and Prisons Services, Orissa.	
64	Wilkins, E. Gordon ...	M.B., B.S. (London), 1930, M.D. (London), 1935, D.T.M. and H. (England), 1935.	Baptist Mission, G. Udayagiri, Ganjam.	

I certify that all persons whose names are entered in the above roll are qualified to vote under clause (c) of sub-section (1) of section 3 of the Indian Medical Council Act, 1933.

SADHU CHARAN SAHU,  
Returning Officer.